Declaration of Assets and Liabilities

Year 2023-24

I, ALOK KOMAR, son/daughter/wife of LET. YIJAY STAIN aged years, belonging to BIHAR LEWISLATIVE ASSEMBLY service and presently working as DFFICE ATTENDENT (GIARDENER) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Etc. Name
(i)	Cash	10,000	-	-	_	_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	FD-55000 (S.B.I)				
(iii)	Bonds, Debentures and Shares in companies	101000 N-SE		The state of the s		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	1			
(v)	Motor Vehicles (details of make, etc.)	15 gm			-	
(vi)	Jewellery (give details of	158m				
	weight and value)	(GolD)	-			•
(vii)	Other assets, such as values of claims / interests			Name of the State of	Pro Programme	- 1

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No.			Name(5)	Haine		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				and and
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ļ	L			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		<u> </u>			
(v)	Others (such as interest in property)	-	-		(314	ė .

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description .	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	3. B. I	ALAKH	
	(ii) Loans from financial institutions		3	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

一	24,000	
(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]. (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		JU1 PK352PE
C. Personal Detail		and the second

Personal Detail

GPF/CPF/PRAN No.	:-	
Gender	:-	110175365414
Date of Birth	:-	M (M/F)
		22062000
Class/Group	:-	Z B O O (DD/MM/YYYY)
Cadre		(A/B/C)
		(Full Name e.g. B.A.SBihar Administrative Service,
ome District :-	Г	B.S.S Bihar Secretariat Service etc.)

MAYA I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... ALOK KUMPR

Name of Employee: ALOK KUMAR

Designation ... D.F.F.T.CE... ATTENDENT. (UNARDENER)

Department: BIHAR LEDITSLATIVE ASSEMBLY
(CARETAKER SECTION)

Note:

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Place: PATNA

Date: 07/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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